

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**

**Item No. 102**  
**CP No. 125/Chd/Pb/2020**

**IN THE MATTER OF:**

**Sumit Saini**

...

**Appellant**

**Versus**

**ROC, Punjab & Chandigarh**

...

**Respondent**

**Under Section: 252 (3), CA 2013**

**Order delivered on 02.02.2024**

**CORAM:**

**SHRI. P.S.N. PRASAD,  
HON'BLE MEMBER (J)**

**SHRI. UMESH KUMAR SHUKLA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant : None**

**For the Respondent : None**

**ORDER**

No one is present at the time of hearing this matter. In the interest of justice, post this matter on 01.03.2024.

Sd/-

**(DR. P.S.N. PRASAD)  
HON'BLE MEMBER (J)**

Sd/-

**(UMESH KUMAR SHUKLA)  
HON'BLE MEMBER (T)**

February 2, 2024

Mukta